

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:971

ANSWERED ON:30.07.2010

MODEL REAL STATE BILL

Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Associated Chambers of Commerce and Industry (ASSOCHAM) has requested the Union Government to review the Draft Model Real Estate (Regulation of Development) Bill;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the draft of the Bill does not permit the Real Estate Regulator to play the role of a neutral mediator between Industries and various Government agencies and also between the Industries and consumers; and

(d) if so, the details thereof alongwith the steps taken by the Government in this regard?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (d): The Model Real Estate (Regulation of Development) Act 20_ will be finalized by the Ministry after taking into consideration suggestions of all business Chambers and other stakeholders including those of Associated Chambers of Commerce and Industry (ASSOCHAM).